

State/Union Territory	Physial Targets (Nos.) Allocated	
	Family Type Biogas Plants	Community, Institutional & Night-soil Based Biogas Plants
Rajasthan	5000	1
Sikkim	150	1
Tamil Nadu	8000	20
Tripura	50	—
Uttar Pradesh	1000	40
West Bengal	6000	5
Andaman & Nicobar	5	—
Chandigarh	5	—
Dadra & Nagar Haveli	3	—
Daman & Diu	2	—
Delhi	10	5
Pondicherry	15	—
Others	34750	50
Total	200000	200

* Khadi and Village Industries Commission, National Dairy Development Board, and voluntary organisations.

Capital Outlays for Armed Forces

3222. SHRI AMAL DATTA: Will the PRIME MINISTER be pleased to state:

(a) the details of the expenditure incurred under the head capital outlay for the Army, the Navy and the Air Force separately; and

(b) the reasons for incurring additional expenditure over and above the budget estimate of 1993-94 and the details of the items on which the said expenditure incurred?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI

MALLIKARJUN): (a) and (b). Expenditure booked in the provisional accounts for 1993-94 under the head/Capital Outlay for the three Services is as under:

Army	Rs. 2270.49 Crores
Navy	Rs. 1381.32 Crores
Air Force	Rs. 2633.10 Crores

The expenditure incurred is within the sanctioned budget estimates plus supplementary obtained.

The reasons for incurring additional expenditure over and above the Budget Estimates of 1993-94 were mainly the unification of exchange rates and contractual obligations. A Supplementary grant of Rs. 1388.38 Crores under 'voted' was obtained to meet this additional expenditure. The break up of this additional expenditure for the three services is as under:

Army	Rs. 531.84 Crores
Navy	Rs. 345.33 Crores
Air Force	Rs. 511.21 Crores

The additional expenditure was incurred mainly under Aircraft and Aeroengine, Naval Fleet, other equipment and Heavy and Medium vehicles.

Public Sector Undertakings

3223. DR. VISWANATHAM KANITHI: Will the PRIME MINISTER be pleased to state:

(a) the details of the Public Sector Undertakings which have improved their

financial and economic condition during the last three years;

(b) the details of the sick Public Sector Undertakings which have been revived during the period; and

(c) the remedial measures proposed for the remaining sick undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Enterprise-wise details of financial performance for last three years are given in summarised profit and loss account in Volume-III of Public Enterprises Survey 1992-93 whereas details of physical performance are available in *Statement* No. 23 A in Volume-I, Pages S-134 to S-161 of Public Enterprises Survey 1992-93 laid in the Parliament on 23.2.1994.

(b) and (c). As on date, there are 50 sick industrial Public Sector Enterprises which have been registered with BIFR for formulation of revival/rehabilitation schemes. The BIFR appoint operating agency for each such sick enterprise who suggest the remedial measures. Such remedial measures are enterprise specific depending on the causes of sickness. So far, the revival scheme in respect of Indian Drugs and Pharmaceuticals Limited has been approved by the BIFR for final implementation.

Inventories of Imported Technology

3224. DR. K.D. JESWANI: Will the PRIME MINISTER be pleased to state:

(a) whether the preparation of inventories of imported technology/heavy